

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-120/2003/1208/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Kanchan Newar,  
Secretary, Gauhati High Court Legal Services Committee,  
Gauhati High Court,  
Guwahati.

Dated Guwahati the <sup>th</sup> 13 February, 2023.

Sub: Child Care Leave.

Ref:- Your Letter dated 10.02.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **35 days Child Care Leave from 15.02.2023 to 21.03.2023**, subject to admissibility of Child Care Leave as per Rules.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-120/2003/1209-1210/A, dated** , 13-02-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information and necessary action.
- √2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
